

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

**IA 8 of 2019 in TP 33 of 2019 [CP(IB) 67 of 2018]**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.03.2021**

Name of the Company:

Rajesh Jhunjhunwala RP/Proposed  
Liquidator of Siddharth Tubes Ltd  
V/s  
Nainesh sanghvi & Ors

IA For Directions.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER**

**(through video conferencing)**

Mr. Arjun Sheth, advocate, appeared on behalf of the Applicant.

Mr. Vijayesh Are, advocate, appeared on behalf of Respondent No. 14 has filed his reply.

Ms. Soumya Sharma, advocate, appeared on behalf of Respondent No. 1 and 3 has filed her reply.

Mr. Chetan, advocate, appeared on behalf of Respondent No. 13.

Respondent No. 16 has also filed his reply.

Respondents are directed to serve the copy of reply to the Petitioner, if not yet served.

List the matter on 01.04.2021.

**VIRENDRA KUMAR GUPTA  
MEMBER TECHNICAL**

Dated this the 26<sup>th</sup> day of March, 2021

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**